

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) No.258/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th October 2017, 10.30 A.M

Name of the Company		Tinnevelly Tuticorin Investments Ltd		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

1. Mr Ratnakar Banerjee, Sr. Advocate
 2. Ms Manju Bhutaria, Advocate
 3. Mr Nikhil Jhunjhunwala, Advocate
 4. Mr V.V.V. Sarley, Advocate
 5. Ms Deepabali Datta, Advocate

Petitioner v.v.v.s.m
 26.10.17

1. Noelle Banerjee, Advocate Intervenors
 ORDER 26.10.2017

Ld. Counsel for the petitioners are present.

It appears from the record that M/s. Amrex Marketing Pvt. Ltd. has filed an application which is yet to be numbered. Office is directed to list the I.A. along with the main application. Objection, if any, may be filed within 7 days

List on 17/11/2017.

Sd
 (Jinan K.R.)
 Member (J)

Sd
 (Vijai Pratap Singh)
 Member (J)